

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**STARRED QUESTION NO. 267**  
TO BE ANSWERED ON 03.08.2017

**JOB CARD HOLDERS UNDER MGNREGS**

**\*267. SHRI M. CHANDRAKASI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of job cards issued under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as on date, State/UT-wise;
- (b) whether unemployment allowance is paid to job card holders of MGNREGS in the country and if so, the details thereof along with the unemployment allowance paid during the last three years, State/ UT-wise;
- (c) whether the Government proposes to take steps to expand the scope of MGNREGS in a phased manner so as to enhance the number of days of assured employment in a year; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

- (a) to (d): A Statement is laid on the Table of the House.

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**Statement in reply to Parts (a) to (d) of Lok Sabha Starred Question No. 267 for 03.08.2017.**

(a) The State/UT-wise Cumulative number of household issued job card under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is given at **Annexure-I**.

(b) As per Section 7 of the Act, unemployment allowance is payable in case an applicant is not provided employment within 15 days of receipt of his application seeking employment or from the date on which employment has been sought in case of an advance application, whichever is later.

MGNREGS is implemented by States/UTs and the liability of payment of unemployment allowance to household's rest with them subject to the entitlement of the household at such rate as may be specified by the State/UT, by notification, in consultation with the State Council. As per information made available, the details of States/UT wise payment of unemployment allowance during the last three years is given at **Annexure-II**.

(c)&(d): The mandate of the Act is to provide at least 100 days of wage employment in a financial year to every rural household whose adult member volunteers to do unskilled manual work. The Ministry mandates the provision of additional 50 days of wage employment (beyond the stipulated 100 days) per Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act 2006.

The Central Government has decided to provide an additional 50 days of unskilled manual work in a financial year, over and above the 100 days assured to job card holders in such rural areas where drought or natural calamities have been notified. The notification is issued by the Ministry of Rural Development based on the notification of the State Government to this effect and as recommended by the Ministry of Agriculture & Farmers Welfare.

**Annexure-I referred in reply to part (a) of Lok Sabha Starred Question  
No. 267 dated 03.08.2017**

<b>Sl No</b>	<b>States</b>	<b>Cumulative number of household issued Jobcards (In lakh)</b>
1	ANDHRA PRADESH	86.01
2	ARUNACHAL PRADESH	2.11
3	ASSAM	41.43
4	BIHAR	143.86
5	CHHATTISGARH	36.55
6	GOA	0.33
7	GUJARAT	34.32
8	HARYANA	8.50
9	HIMACHAL PRADESH	11.84
10	JAMMU AND KASHMIR	10.88
11	JHARKHAND	38.85
12	KARNATAKA	53.18
13	KERALA	32.33
14	MADHYA PRADESH	63.26
15	MAHARASHTRA	81.04
16	MANIPUR	5.40
17	MEGHALAYA	5.02
18	MIZORAM	1.90
19	NAGALAND	4.28
20	ODISHA	61.47
21	PUNJAB	12.81
22	RAJASTHAN	95.05
23	SIKKIM	0.79
24	TAMIL NADU	77.98
25	TELANGANA	57.50
26	TRIPURA	6.04
27	UTTAR PRADESH	145.71
28	UTTARAKHAND	10.43
29	WEST BENGAL	123.36
30	ANDAMAN AND NICOBAR	0.36
31	DADRA & NAGAR HAVELI	0.04
32	DAMAN & DIU	0.00
33	LAKSHADWEEP	0.08
34	PUDUCHERRY	0.62
	<b>Total</b>	<b>1253.33</b>

**Annexure-II referred in reply to part (b) of Lok Sabha Starred Question  
No. 267 dated 03.08.2017**

S No.	State	Unemployment Allowance paid to workers (Rs. in Lakh)			
		2017-18 so far	2016-17	2015-16	2014-15
1	ANDHRA PRADESH	0.00	0.00	0.00	0.00
2	ARUNACHAL PRADESH	0.00	0.00	0.00	0.00
3	ASSAM	0.00	0.00	0.00	0.00
4	BIHAR	0.00	0.00	0.00	0.00
5	CHHATTISGARH	0.00	0.00	0.00	0.00
6	GOA	0.00	0.00	0.00	0.00
7	GUJARAT	0.00	0.00	0.00	0.00
8	HARYANA	0.00	0.00	0.00	0.00
9	HIMACHAL PRADESH	0.00	0.00	0.00	0.00
10	JAMMU AND KASHMIR	0.00	0.00	0.00	0.00
11	JHARKHAND	0.15	1.12	0.01	0.00
12	KARNATAKA	0.05	0.11	0.00	0.66
13	KERALA	0.00	0.00	0.00	0.00
14	MADHYA PRADESH	0.00	0.00	0.00	0.00
15	MAHARASHTRA	0.21	0.01	0.45	0.26
16	MANIPUR	0.00	0.00	0.00	0.00
17	MEGHALAYA	0.00	0.00	0.00	0.00
18	MIZORAM	0.00	0.00	0.00	0.00
19	NAGALAND	0.00	0.00	0.00	0.00
20	ODISHA	0.00	0.00	0.00	0.00
21	PUNJAB	0.00	0.00	0.00	0.00
22	RAJASTHAN	0.00	0.00	0.02	0.00
23	SIKKIM	0.00	0.00	0.00	0.00
24	TAMIL NADU	0.00	0.00	0.00	0.00
25	TELANGANA	0.00	0.00	0.00	0.00
26	TRIPURA	0.00	0.16	0.00	0.00
27	UTTAR PRADESH	0.00	0.00	0.00	0.00
28	UTTARAKHAND	0.01	0.11	0.00	0.00
29	WEST BENGAL	0.00	0.00	0.00	0.00
30	ANDAMAN AND NICOBAR	0.00	0.00	0.00	0.00
31	DADRA & NAGAR HAVELI	0.00	0.00	0.00	0.00
32	DAMAN & DIU	0.00	0.00	0.00	0.00
33	LAKSHADWEEP	0.00	0.00	0.00	0.00
34	PUDUCHERRY	0.00	0.00	0.00	0.00
	<b>Total</b>	<b>0.42</b>	<b>1.51</b>	<b>0.48</b>	<b>0.92</b>